

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4257
ANSWERED ON:18.12.2014
SOLAR ENERGY PLANTS
Patil Shri A.T. (Nana)

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether solar energy plants are being established under the solar energy sector with foreign investment in the country;
- (b) if so, the details of investments made by the foreign companies in solar energy sector in the country;
- (c) whether the Government is taking any other steps like Jawaharlal Nehru National Solar Mission to promote the production of solar energy in the country considering its vast potential; and
- (d) if so, the details thereof ?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): Yes, Madam, some solar energy plants are being established under the solar energy sector with foreign investment in the country. The details are given in the Annexure.

(c)&(d): The main steps taken by the Government to promote the production of solar energy are:

- (i) Government of India has launched Jawaharlal Nehru National Solar Mission (JNNSM) on 11th January, 2010. The Mission targets deployment of 20,000 MW of grid connected solar power by 2022 in three phases.
- (ii) There is a provision of subsidy on off-grid applications.
- (iii) Provision for renewable purchase obligation for solar has been made in the National Tariff Policy.
- (iv) Concessional Import duty/Excise duty exemption for setting up of solar power plants, accelerated depreciation and tax holiday.
- (v) Generation based incentive and facility for bundled power for Grid connected Solar Power Projects through various interventions announced from time to time.
- (vi) Awareness programmes such as exhibitions, training workshops etc. are being conducted.
- (vii) Several R&D efforts have been initiated for new technologies and improvement in efficiency.
- (viii) The State Electricity Regulatory Commissions (SERCs) are required to reserve a minimum of 0.25% of the total power consumed for purchase of solar energy by the end of 2012-13 and reach a level of 3% by 2022. Based upon the same, SERCs have declared Renewable Purchase Obligations (RPO) for the respective States.